

## UNSECURED FINANCIAL CREDITORS- FLAT OWNERS

| A List of Stakeholders under Regulation 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016. |  |  |             |                 |   |                  |  |   |
|---|--|--|-------------|-----------------|---|------------------|--|---|
| Sr. No.   | Name & Address of the Creditor   | Amount claimed                                   | Total       | Amount Admitted | Documents submitted   | Security details | Provision under 8A/ Relinquishment of Security | Reason for rejection of claim in full/part  |
| <b>II. Unsecured Financial Creditors- Flat Owners</b>   |  |  |             |                 |   |                  |  |   |
| 1   | <b>Mr. Gasiram Garg</b><br>Flat No. 801,<br>building No. 19,<br>Indardarshan,<br>lokandwala<br>Complex, off Link<br>Road, Andheri-<br>400053 | Principal : 24,36,670/-<br>Interest :57,99,324/- | 82,35,994   | 24,36,670       | 1. Payment receipts<br>2. Ledger of Corporate Debtor in the books of the Stake Holder<br>3. Bank Statement<br>4. Interest Calculation Sheet | Not Applicable   | Not Applicable                                 | No Agreement entered between the parties therefore there is no provision for charging interest hence not considered |
| 2   | <b>Mrs. Varsha Ved</b>   | Principal : 29,76,024/-                          | 29,76,024   | 29,76,024       | 1. Payment receipts   | Not Applicable   | Not Applicable                                 | Not Applicable  |
| 3   | <b>Mrs. Simi Kapur &amp; Sanjiv Kapur</b><br>605, Hilton,<br>Shastri Nagar,<br>Andheri West,<br>Mumbai-<br>400053                            | Principal: 1,32,00,524/-                         | 1,32,00,524 | 38,41,248       | Agreement for sale of flat No 1103, at Meadows Project at Goregaon, Mumbai, and payment receipts.   | Not Applicable   | Not Applicable                                 | No Agreement entered between the parties therefore there is no provision for charging interest hence not considered |

For GURUASHISH CONSTRUCTION PVT. LTD. IN LIQUIDATION

  
 Authorised signatory